

office due to transfer of the policy holders; and

(b) how many such applications are pending for transfer and the causes for the delay in transferring such policies?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) and (b). The LIC is taking steps to reduce the time-lag for transfer of policies from one office to another.

At present 28 applications are pending for transfer of policies from the Calcutta Divisional Office of the LIC to the Madras Divisional Office. In 9 out of these cases, policies are in the process of transfer, while 14 cases are pending for want of policy dockets and premium position and in the remaining 5 cases, which relate to Salary Savings Scheme policies, the premium account has to be regularised after tracing some of the premium remittances.

Rate of Bonus on Life Insurance and Endowment Policies

832. **SHRI S. D. SOMASUNDARAM:** Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) the rate of bonus being declared on the current Life Insurance and Endowment policies;

(b) the causes for declaring such low rate of bonus; and

(c) the steps proposed to be taken to increase the rate of bonus?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) and (b). The LIC's bonus has gradually increased from Rs. 12.80 and Rs. 16.00 per thousand sum assured per annum on Endowment Assurances and Whole Life Assurances respectively in 1957

to Rs. 17.60 and Rs. 22.00 in 1969 respectively. Despite improvement in the LIC's mortality experience and in the return on its investments, no further increase in the bonus has been possible since 1969 owing to the adverse effect of inflation on its expenses.

(c) To counteract the adverse effect of inflation, the LIC is taking steps to maintain improvement in the return on its funds, by a judicious choice of investments within the statutory framework, and to limit its expenses by budgetary control measures. With a view to containing its expenses, the LIC has restricted recruitment of staff, curtailed overtime drastically and has also made a detailed exercise to simplify procedures, so that the Offices can cope with increased volume of work without increase in staff strength.

Incentive to attract more Foreign.. Exchange

833. **SHRI DURGA CHAND:** Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether there is any proposal under Government's consideration to attract foreign exchange to the maximum;

(b) if so, the main features thereof;

(c) whether there is any proposal under Government consideration to give incentives to those who declared voluntarily their foreign exchange reserves as was done in the scheme for voluntary disclosure of income in 1975-76; and

(d) if so, the salient features thereof?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) and (b) Government have introduced a number of schemes in the past to promote flow

of inward remittances. The position is kept under constant review to see whether there is need to modify these or introduce new schemes with a view to increasing the flow of inward remittances.

(c) No, Sir.

(d) Does not arise.

अशोक होटल कर्मचारी यूनियन

834. श्री शिव नारायण सरसूनिया : क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अशोक होटल के कर्मचारियों की एक विशेष यूनियन को कुछ दुकानें, ऋण तथा बिजली उपलब्ध कराई गई है ;

(ख) यदि हां, तो किस तारीख में; और

(ग) कितनी राशि के ऋण तथा बिजली प्रभार अब तक वसूल नहीं किये गये हैं और ये राशियां कब से वसूली हुई हैं ?

पर्यटन और नागर विमानन मंत्री (श्री पुरुषोत्तम कौशिक) : (क) जा, नहीं ।

(ख) और (ग) प्रश्न नहीं उठने ।

भारत पर्यटन विकास निगम के होटलों के मंनेजरों को दिये गये टेलीफोन

835. श्री शिव नारायण सरसूनिया : क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारत पर्यटन विकास निगम ने दिल्ली के होटलों के कुछ मंनेजरों को टेलीफोन दे रखे हैं जबकि वे जिन होटलों में कार्य करते हैं वहीं रह रहे हैं; और

(ख) यदि हां, तो उनकी संख्या कितनी है और इससे मासिक व्यय कितना घाता है ?

पर्यटन और नागर विमानन मंत्री

(श्री पुरुषोत्तम कौशिक) : (क) और (ख) जी, हां । दिल्ली स्थित भारत पर्यटन विकास निगम के छः होटलों में से तीन के प्रबंधकों को सीधे आवासीय (रेंजिडेंशल) टेलीफोन दिये हुए हैं । एक अन्य प्रबंधक के पास एक कार्यालय-व-आवासीय टेलीफोन है । 1976-77 के दौरान डाक तार विभाग में प्राप्त बिलों के आधार पर इन टेलीफोनों का औसत मासिक व्यय लगभग 1,170 रुपए बैठता है ।

अशोक होटल के कोष से दिया गया ऋण

836. श्री शिव नारायण सरसूनिया : क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारत पर्यटन विकास निगम के जनरल मंनेजरों दिल्ली प्रशासन के एक अधिकारी को अशोक होटल के कोष में ऋण दिया था ; और

(ख) यदि हां, तो कितना ऋण दिया गया और यह कब वापस दिया गया तथा यह ऋण देने के कारण क्या है ?

पर्यटन और नागर विमानन मंत्री (श्री पुरुषोत्तम कौशिक) : (क) और (ख) मामले की जांच की जा रही है ।

भारत पर्यटन विकास निगम में नियमावली

837. श्री शिव नारायण सरसूनिया : क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारत पर्यटन विकास निगम के अधिकारियों के पास कोई नियमावली